<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 171 OF 2016

Dated: 18th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd.				Appellant(s)
	Vs			
Central Electricity Regulatory Commi	ission	& Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramacha Ms. Poorva Saigal Mr. Shubham Arya	ndran	
Counsel for the Respondent(s)	:	Mr. Alok Shankar fo	or R-1	
		Mr. S.K. Agarwal Mr. Devendra Kuma Mr. A.P. Sinha for F		₹-5

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on <u>07.09.2017.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt